

CHANGE OF NAME

I, Nirmla Devi w/o Sh. Hoshiyar Singh, r/o Vill. Astotha, P.O. Nalahi, Tehsil Sujanpur, Distt. Hamirpur (H.P.) declare that I have changed my name from Nirmala Devi to Nirmla Devi. I shall be known as Nirmla Devi for all purposes in future. All concerned please note.

NIRMLA DEVI
w/o Sh. Hoshiyar Singh,
r/o Vill. Astotha, P.O. Nalahi,
Tehsil Sujanpur, Distt. Hamirpur (H.P.).

CORRECTION OF NAME

I, Ramjana w/o Sh. Guljar, r/o Village Koyal, P.O. Koyal, Tehsil Nirmand, District Kullu (H.P.) in my son's Aadhar card his name Sayal is wrongly mentioned. His correct name is Sahil as per Panchayat Record. The name Sahil should be corrected.

RAMJANA
w/o Sh. Guljar,
r/o Village Koyal, P.O. Koyal,
Tehsil Nirmand, District Kullu (H.P.).

CHANGE OF NAME

I, Shakuntla Devi w/o Sh. Om Parkash, r/o Ward No. 2, P.O. Gugga Saloh, Tehsil Palampur, Saloh, Distt. Kangra (H.P.)-176 102 declare that I have changed my name from Shakuntla Sharma to Shakuntla Devi. Concerned note.

SHAKUNTLA DEVI
w/o Sh. Om Parkash,
r/o Ward No. 2, P.O. Gugga Saloh,
Tehsil Palampur, Saloh, Distt. Kangra (H.P.)-176 102.

CORRECTION OF NAME

I, Kumari Isha Sharma w/o Sh. Ranjeet Singh, Village Sharthi, P.O. Durah, Sub-Tehsil Nither, District Kullu (H.P.) my name Isha in my Aadhar Card is wrongly mentioned, my correct name is Kumari Isha Sharma as per matriculation record and Himachali bonafide Certificate. The name Kumari Isha Sharma should be corrected.

KUMARI ISHA SHARMA
w/o Sh. Ranjeet Singh,
Village Sharthi, P.O. Durah,

Sub-Tehsil Nither, District Kullu (H.P.).

CORRECTION OF NAME

I, Satya Devi aged 75 years w/o Late Sh. Punjab Singh and a r/o Ward No. 1, Village and P.O. Rajal, Tehsil and District Kangra (H.P.) my name is recorded as 'Santa Devi' in my Aadhar Card whereas, my correct and actual name in other documents is 'Satya Devi'. 'Satya Devi' and 'Santa Devi' refer to the same woman. Please take note of this.

SATYA DEVI
w/o Late Sh. Punjab Singh,
r/o Ward No. 1, Village and P.O. Rajal,
Tehsil and District Kangra (H.P.).

CORRECTION OF NAME

I, Poonam Kumari w/o Sh. Rajat Kumar, r/o Rajesh Enterprises, New Bus Stand, Kangra, Teh. & Distt. Kangra (H.P.)-176 001 declare that my son's name is wrongly recorded as Anshuman in his Aadhar card whereas, correct name is Anssuman Gupta as per all relevant document. Both names belongs to same person. All concerned note.

POONAM KUMARI
w/o Sh. Rajat Kumar,
r/o Rajesh Enterprises, New Bus Stand, Kangra,
Teh. & Distt. Kangra (H.P.)-176 001.

CHANGE OF NAME

I, Akshat (new name) s/o Kamlesh, r/o Vill. Amboi, P.O. Thana, Sub-Tehsil Jangla, Distt. Shimla (H.P.) declare that I have changed my name from Akshay (old name) to Akshat (new name). Note the relevant information.

AKSHAT
s/o Kamlesh,
r/o Vill. Amboi, P.O. Thana,
Sub-Tehsil Jangla, Distt. Shimla (H.P.).

CHANGE OF NAME

I, Vijay Kumar (new name) s/o Sh. Molak Ram, r/o Village Latyana, P.O. Shilaroo, Tehsil Theog, Distt. Shimla (H.P.)-171 213 declare that I have changed my name from Vijay Thakur and Vijaram (old name) to Vijay Kumar (new name). All concerned please may note.

VIJAY KUMAR
s/o Sh. Molak Ram,
r/o Village Latyana, P.O. Shilaroo,
Tehsil Theog, Distt. Shimla (H.P.)-171 213.

CHANGE OF NAME

I, Kamlesh Kumar r/o Om Bhawan, Near Sharda Building, Dhanda, Dhenda (5/80), P.O. Totu, Distt. Shimla (H.P.)-171 011 declare that I have changed my minor son's name from "Anshu" (old name) to "Anshul" (new name). All concerned please may note.

KAMLESH KUMAR
r/o Om Bhawan, Near Sharda Building,
Dhanda, Dhenda (5/80), P.O. Totu,
Distt. Shimla (H.P.)-171 011.

CHANGE OF NAME

I, Rajender Sharma s/o Sh. Narayan Singh, Village Masrah Dhar (165), P.O. Chanana Dhar, Distt. Shimla (H.P.)-171 210 declare that I have changed my minor daughter's name from Erin. (old name) to Aerin (new name). All concerned please note.

RAJENDER SHARMA
s/o Sh. Narayan Singh,
Village Masrah Dhar (165), P.O. Chanana Dhar,
Distt. Shimla (H.P.)-171 210.

CHANGE OF NAME

I, Indra Thakur w/o Sh. Hamir Singh Thakur, r/o H. No. 140, Phase 1, Housing Board Colony, Saproon, Solan (H.P.) declare that I have changed my name from Indra Thakur to Indira Devi. Please note all concerned for further.

INDRA THAKUR
w/o Sh. Hamir Singh Thakur,
r/o H.No. 140,
Phase 1, Housing Board Colony,
Saproon, Solan (H.P.).

CHANGE OF NAME

I, Rajinder Kumar s/o Sh. Bhawani Dutt, r/o Vill. & P.O. Deothi (78), Teh. & Distt. Solan (H.P.) declare that I have changed my name from Rajinder Kumar to Rajender Sharma. Please note all concerned for further.

RAJINDER KUMAR
s/o Sh. Bhawani Dutt,
r/o Vill. & P.O. Deothi (78),
Teh. & Distt. Solan (H.P.).

CHANGE OF NAME

I, Bimla Thakur w/o Sh. Gyan Chand, r/o Vill. Manjhol, P.O. Kiarighat, Teh. Kandaghat, Distt. Solan (H.P.) declare that I have changed my name from Bimla Thakur to Bimla Devi. Please note all concerned for further.

BIMLA THAKUR
w/o Sh. Gyan Chand,
r/o Vill. Manjhol, P.O. Kiarighat,
Teh. Kandaghat, Distt. Solan (H.P.).

CHANGE OF NAME

I, Mohar Singh s/o Sh. Jhainta Ram, r/o Vill. Bhunni-Dilmu, P.O. Sari, Teh. Chopal, Distt. Shimla (H.P.) declare that I have changed my minor daughter's name from Shilpa to Sujal. Please note all concerned for further.

MOHAR SINGH
s/o Sh. Jhainta Ram,
r/o Vill. Bhunni-Dilmu, P.O. Sari,
Teh. Chopal, Distt. Shimla (H.P.).

CHANGE OF NAME

I, Maya Ram s/o Sh. Ganga Ram, r/o Vill. Manal (20), Sub-Tehsil Nohra, Distt. Sirmaur (H.P.) declare that I have changed my minor daughter's name from Baby one of Manju Kumari to Abya. Please note all concerned for further.

MAYA RAM
s/o Sh. Ganga Ram,
r/o Vill. Manal (20),

Sub-Tehsil Nohra, Distt. Sirmaur (H.P.).

CHANGE OF NAME

I, Vineet Kumar s/o Sh. Dalip Singh, r/o Nohra (7), Distt. Sirmaur (H.P.) declare that I have changed my minor daughter's name from Baby one of Neelam to Gunjan Chauhan. Please note all concerned for further.

VINEET KUMAR
s/o Sh. Dalip Singh,
r/o Nohra (7), Distt. Sirmaur (H.P.).
